

[Sh. Ram Naik]

electricity, drainage, pathways etc., to slums on State Government and Mumbai Municipal Corporation lands in Mumbai (Bombay) under the slum-improvement programme, the slum-dwellers on the Central Government land are denied these civic amenities because the Central Government have not issued 'No Objection Certificates' (NOC) to the State Government. Since the matter is pending for more than seven years, there is considerable discontent among the slum-dwellers. I, therefore, demand that a time-bound programme to issue NOCs on war-footing be formulated and executed urgently.

(v) Need to lay double railway line between Delhi and Saharanpur and also to replace old engines and bogies of the trains running on this section

[Translation]

SHRI HARPAL PANWAR (Kairana): Mr. Speaker, Sir, the condition of Delhi-Saharanpur railway line is very deplorable. The trains stop at railway station for too short a time. Engines are old and the bogies are in a dilapidated condition, with the result the travelling in these trains is quite uncomfortable.

I request the Central Government that this line should be doubled immediately and the old and dilapidated bogies and engines should be replaced by diesel trains and the line should also be electrified. Arrangements for manned level crossings should also be made at places where several persons have been killed in the past. Therefore, I request the Government to make arrangements for manned level crossings at Elam, Goharani and other places at the earliest.

(vi) Need to allow power project in private sector in Jayamkondam area at Trichy District in Tamil Nadu

[English]

DR. (SHRIMATI) K.S. SOUNDARAM (Tiruchengode): The State Government of Tamil Nadu have taken a

decision to set up a power project in the private sector using the lignite deposits available in Jayamkondam area of Trichy District. Lignite reserve in this area can sustain a power plant at 1500 M.W.

The Electricity (Supply) Act 1948 needs to be amended so as to permit the wholly-owned private sector power generating companies to be set up. I request the Hon. Minister of Power to look into the matter for encouraging private sector.

MR. SPEAKER: Shri H. D. Devegowda.

SHRI H. D. DEVEGOWDA (Hassan): I have already raised this matter, Sir.

(vii) Need to complete J. K. Petro-Chemicals Project at Salempur in Aligarh district, Uttar Pradesh

[Translation]

DR. LAL BAHADUR RAWAL (Hathras): I would like to draw the attention of the Central Government to J. K. Petro-Chemicals Projects. Some 10 years back the then Prime Minister of India laid the foundation stone of J.K. Petro-Chemicals Project at Salempur on Hathras-Sikandrara road in Aligarh District, but even after the lapse of such a long time, no progress has been made on the project though adequate land and resources are available. The people were happy with the announcement of the setting up of this project, but now the project is confined to the files alone as a result the people of the area are extremely disappointed. Government should take steps to implement this project as early as possible so that the unemployed youths could get employment and the people of weaker sections are able to earn their livelihood. This will also help a lot in solving the problem of unemployment in the region. So, I request the Central Government to take effective steps as early as possible to establish J.K. Petro-Chemicals Project.